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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/536/ (IB)/2017
NAME OF THE PETITIONER(S) : AUTOCAP INDIA PVT LTD
NAME OF THE RESPONDENT(S) : INFONET ASIA PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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43 MONISH K. VIG

Advocate bar
Applicant



ORDER

Counsel for petitioner present. Counsel for respondent not present. Counsel for petitioner sought time for making submissions and stated that notice has been sent to the respondent which was delivered. He filed an affidavit in proof of the same. Put up on 02.08.2017 at 10.30 A.M.


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)